

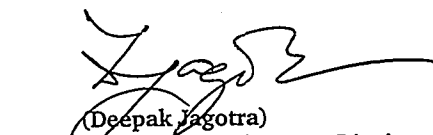
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TMC*

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE : EAST DISTRICT
KARKARDOOMA COURTS, DELHI**

ORDER

The following Additional Sessions Judges are hereby authorized under section 10 (3) of the Criminal Procedure Code 1973 to dispose of bail/urgent applications pertaining to the Police Stations/Investigating Agencies of Police Districts of Delhi as mentioned below against their name, with effect from 1st August, 2022 to 31st August, 2022.


Sl. No.	Name of Judicial Officer	Name of Police Stations & Investigating Agencies	1 st Link Additional Sessions Judge	2 nd Link Additional Sessions Judge
1.	Ms. Deepali Sharma, ASJ-04	Geeta Colony Pandav Nagar Crime Branch & CAW Cell of East Police District. Cyber Police Station	Sh. Hasan Anzar, ASJ-06	Ms. Surabhi Sharma Vats, ASJ (SFTC)
2.	Sh. Ravinder Singh, ASJ-01	Kalyanpuri Mayur Vihar Mandawali	Sh. Reetesh Singh, ASJ-02/ Spl. Judge NDPS	Sh. Arun Sukhija, ASJ-03
3.	Sh. Hasan Anzar, ASJ-06	Metro Yamuna Bank Railway Station Krishna Nagar Shakarpur Ghazipur	Ms. Deepali Sharma, ASJ-04	Sh. Rakesh Kumar Rampuri, ASJ (FTSC) (RC)
4.	Sh. Reetesh Singh, ASJ-02/ Spl. Judge NDPS	Preet Vihar New Ashok Nagar Patparganj Laxmi Nagar Gandhi Nagar	Sh. Ravinder Singh, ASJ-01	Sh. Ajay Gupta, ASJ-05-cum-ASJ (Electricity)


(Deepak Jagotra)
Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi.
Dated 30/7/2022

No. 6023-33/Pr. D&SJ (East)/KKD/Delhi

Copy forwarded for information & Necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs) Tis Hazari Courts, Delhi.
3. P.S/Reader of Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi.
4. The Concerned Judicial Officers, East District, Karkardooma Courts, Delhi.
5. The Chief Prosecutor, East District, Karkardooma Courts, Delhi.
6. The Hony. Secretary, Bar Association, Karkardooma, Tis Hazari, Patiala House, Rohini, Dwarka, Rouse Avenue & Saket Courts, Delhi/New Delhi.
7. Administrative Officer (Judl.), Filing Section/Judicial Branch, Karkardooma Courts, Delhi.
8. In-Charge, Facilitation Centre, Karkardooma Courts, Delhi.
9. In-Charge, Lock-up, Karkardooma Courts, Delhi.
10. Website Committee, Tis Hazari Court/Karkardooma Courts, Delhi.
11. File Concerned.


Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi.